

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,
MUMBAI

CP (IB)-1545/I&BC/(MB/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **11.05.2018**

NAME OF THE PARTIES: **Cotmac Industrial Trading Pvt. Ltd.**

v/s.

Raj Process Equipments & System Pvt.Ltd.

INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

4. CP (IB)-1545/I&BC/(MB/2017

None present. List this matter on 18.6.2018.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)